

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.23 of 2012

Dated : 25th May, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory Commission
& Ors.**

..Respondent(s)

Counsel for the Appellant(s):

Mr. Anupam Varma

Mr. Vishal Anand

Ms. Deepeika Kalia

Mr. Nikhil Sharma

Counsel for the Respondent(s):

Mr. Meet Malhotra, Sr. Adv.

Mr. Ravi S.S. Cahauhan with

Mr. Prateek Dahiya &

Mr. Rinku Gautam for.R.1

Ms. Ranjitha Ramachandran

for R.6 & 7

Mr. Swetaketu Mishra for DVC

Appeal No.24 of 2012

BSES Rajdhani Power Ltd.

... Appellant(s)

Versus

**Delhi Electricity Regulatory Commission
& Ors.**

..Respondent(s)

Counsel for the Appellant(s):

Mr. Anupam Varma

Mr. Vishal Anand

Ms. Deepeika Kalia

Mr. Nikhil Sharma

Counsel for the Respondent(s):

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Mr. Ravi S.S. Cahauhan with

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Mr. Rinku Gautam for.R.1

Ms. Ranjitha Ramachandran

for R.6 & 7

Mr. Swetaketu Mishra for DVC

ORDER

At the request of the learned counsel for the parties, post the matters on **03.07.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk